

COURT NO. 23
THE HONOURABLE SRI JUSTICE A V RAVINDRA BABU

To be Heard on Wednesday The 1st day of May 2024(AT 10:30AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>					
1	CRLA/285/2024 IA 1/2024 Suspension Petition	DONGA RAMESH Vs THE STATE OF ANDHRA PRADESH	G RAMESH BABU	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
2	CRLA/286/2024 IA 1/2024 Condoned Delay Petition IA 2/2024 Bail (u/s 389(1))	BOTCHA KAMESWARA RAO Vs THE STATE OF ANDHRA PRADESH	Palaparathi Prabhakar	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM
<u>INTERLOCUTORY</u>					
3	CRLA/3904/2024/ (Filing No.) IA 1/2024 Leave Petition	SABBINENI SAMBASIVA RAO Vs CHADALAVADA SRIKANTH	KOGANTI NAGESWARA RAO		KRISHNA
4	AS/226/2024 IA 1/2024 Injunction Petition	ANANTHAPALLI VENKATA MUTYALA LAKSHMI NAGESWARA RAO @ BABU Vs ANANTHAPALLI NAGA VENKATA MUTYALA RAO	KOTHA NAGA SURYA RAO	A T PRABHAKARA RAO R1 & R2 APPE A T PRABHAKARA RAO (CAVEAT FILED) NOTICE SENT TO R3 (ADMITTED BY DR)	WEST GODAVARI
5	AS/230/2024 IA 1/2024 Stay Petition	PARUCHURI NAGA SAROJA Vs PARUCHURI VENKATA SUBBAIAH	VENKATA MOHAN RAO PATHAKOTA	R1 & R4 DIED VIDE C.T. NOTICE SENT TO R2, R3, R5 TO R8 (ADMITTED BY DR).	GUNTUR
6	AS/237/2024 IA 1/2024 Condoned Delay Petition IA 2/2024 Stay Petition	BANALA NAGABHUSHANAM Vs M. VIINALA	PAWAN KUMAR MALAPATI		CHITTOOR

COURT NO. 23**THE HONOURABLE SRI JUSTICE A V RAVINDRA BABU****To be Heard on Wednesday The 1st day of May 2024(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR PRONOUNCEMENT OF JUDGMENT (AT 04:00 PM)					
7	MACMA/829/2016	R SUBBA RAO GUNTUR DIST & ANR Vs GUDI MAHALAKSHMI GUNTUR DIST & DMC & 2 OTHERS	SURESH KUMAR POTTURI	SRINIVASA RAO VUTLA R1-SERVED (AS PER THE ENDORSEMENT IN MACMAMP 3405/2015 NOTICE DOCKET). R2-SERVED. R3-APP. BY M/s SRINIVASA RAO VUTLA (9148). L C RECORD RECEIVED.	GUNTUR
8	MACMA/1760/2016	K SAVITHRI SRIKAKULAM DIST & 2 OTHERS Vs S RAMU VISAKHAPATNAM & 2 OTHERS	ARAVALA RAMA RAO	S A V RATNAM R2 SERVICE IS TAKEN AS SUFFICIENT AS PER COURT ORDER DATED 15.12.2023 L C RECORD RECEIVED	SRIKAKULAM
9	MACMA/2784/2016	THE DIVISIONAL MANAGER Vs SRI. BONTHA RAMACHANDRA REDDY & 2 OTHERS	A JAYANTHI	LAKSHMIKANTH REDDY DESAI R1-APP BY Ms LAKSHMI KANTH REDDY DESAI R2-SERVED R3-SERVICE OF NOTICE HELD SUFFICIENT AS PER C O DATED 05.01.2024 L C RECORD RECEIVED	ANANTAPUR
10	MACMA/834/2019	NAKKA LAXMINARAYANA Vs GUDDI TRINADHA RAO	K J V N PUNDAREEKAKSHUDU	T V SRI DEVI FRESH NOTICE ISSUED TO R1 AS PER C.O.DT 27.11.2023 R1-SERVED AS PER THE POSTAL TRACK ATTACHED . R2 SERVED. R3 APP BY M/S T V SRI DEVI. L C RECORD RECEIVED.	SRIKAKULAM
11	MACMA/1189/2019	KOLLI NARASAMMA Vs P KALYAN	P SARASWATHI	BOLLA VENKATA RAMA RAO AMANCHARLA SATISH BABU MEMO OF PROOF OF SERVICE FILED VIDE USR No: 1239/24 DT 04.01.2024 L C RECORD RECEIVED	VIZIANAGARAM
12	MACMA/68/2020 IA 2/2020 Stay Petition	THE DEPOT MANAGER APSRTC Vs KOTA MOHAN SIMHADRI APPALA SWAMY	VINOD KUMAR TARLADA (SC FOR APSRTC)	P GOVINDA RAJULU RAYAPROLU SRIKANTH R1 APP BY M/S P GOVIND RAJULU (7264) R2 APP BY M/S RAYAPROLU SRIKANTH (14606) L C RECORD RECEIVED	VISAKHAPATNAM
FOR ORDERS (AT 04:00 PM)					
13	CRLA/460/2019 IA 1/2024 Bail (u/s 389(1))	C.VEERANJANEYULU Vs STATE OF AP	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
ADMISSION					
14	CRLA/2252/2018 IA 1/2018 Condone Delay Petition IA 2/2018 Leave Petition	THE STATE OF AP Vs TIRUMALASETTI KONDALA RAO	PUBLIC PROSECUTOR (AP)	N PAVAN KUMAR R1 & R2 - N PAVAN KUMAR.	KRISHNA

15	CRLA/2359/2018 IA 1/2021 Bail (u/s 389(1))	KATHULA SRINU Vs THE STATE OF A.P	K V DURGA DIVAKARR LEGAL AID	PUBLIC PROSECUTOR (AP)	SPS NELLORE
16	CRLA/68/2019 IA 1/2019 Condone Delay Petition IA 2/2019 Dispense with Petition IA 3/2019 Bail (u/s 389(1))	HANUMANTHURAJU RAJASEKHAR Vs STATE OF AP	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
17	CRLA/358/2019	ALLA VENKATA RAMA GANGADHARA RAJA Vs STATE OF AP	BINDU SREE VEMURI	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
18	CRLA/367/2019 IA 2/2019 Condone Delay in Rep IA 3/2019 Condone Delay Petition IA 4/2019 Dispense with Petition	P.NAGA BHUSHANA RAO Vs K.VISHNUVARDHANA RAO	A S C BOSE	PUBLIC PROSECUTOR (AP)	KRISHNA
19	CRLA/368/2019 IA 2/2019 Condone Delay Petition	M.RAGHU RAO Vs C.RAVI JAGADISH	T S N MURTHY	CH PUSHYAM KIRAN PUBLIC PROSECUTOR (AP) R1- APP CH PUSHYAM KIRAN. R2-PP.	EAST GODAVARI
20	CRLA/371/2019	D.R.P.MALIMPATI Vs S.V.ENTERPRISES	P RAMA SHARANA SHARMA		VISAKHAPATNAM
21	CRLA/417/2019 IA 2/2019 Condone Delay Petition	P.RATNAM Vs STATE OF AP	K LAKSHMANA RAJU	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
22	CRLA/418/2019 IA 1/2019 Condone Delay Petition	STATE OF AP Vs BOMMARILLU FARMS VILLAS INDIA PVT LTD	PUBLIC PROSECUTOR (AP)		VISAKHAPATNAM
23	CRLA/419/2019 IA 1/2019 Condone Delay Petition	STATE OF AP Vs BOMMARILLU FARMS VILLAS INDIA PVT LTD	PUBLIC PROSECUTOR (AP)		VISAKHAPATNAM
24	CRLA/420/2019 IA 1/2019 Condone Delay Petition	STATE OF AP Vs BOMMARILLU FARMS VILLAS INDIA PVT LTS	PUBLIC PROSECUTOR (AP)		VISAKHAPATNAM
25	CRLA/440/2019	D.GANGI REDDY Vs STATE OF AP	NH AKBAR	PUBLIC PROSECUTOR (AP) P RAJASEKHAR R1-PP. R2&R3-APP BY P RAJASEKHAR.	VIZIANAGARAM
26	CRLA/462/2019 IA 2/2019 Condone Delay Petition	STATE REP BY THE INSPECTOR OF POLICE Vs SHAIK DADA	S M SUBHANI (SC FOR ACB AND SPL PP)	HARINATH REDDY SOMA R1- HARINATH REDDY SOMA.	SPS NELLORE
27	CRLA/495/2019 IA 2/2019 Condone Delay Petition	M NARASAMMA Vs P MADDILETY REDDY	CHALLA SIVASANKAR	K RATHANGA PANI REDDY PUBLIC PROSECUTOR (AP) R1 TO R9 - APP BY K RATHANGA PANI REDDY. R10- PP.	KURNOOL
28	CRLA/526/2019	C.SATYANARAYANA Vs A.T.SOUNDARA RASA DEEKAHITHULU @ SURESH	VENKATA DURGA RAO ANANTHA	PUBLIC PROSECUTOR (AP)	CHITTOOR

29	CRLA/528/2019	M.SIVARAMA NAIDU Vs YENUGONDA SEKHAR NAIDU	SURESH KUMAR REDDY KALAVA	PUBLIC PROSECUTOR (AP)	CHITTOOR
30	CRLA/530/2019 IA 2/2019 Condone Delay in Rep IA 3/2019 Condone Delay Petition	K.V V PRASAD RAO Vs STATE OF AP	A RAJASHEKAR REDDY	PUBLIC PROSECUTOR (AP)	PRAKASAM
31	CRLA/557/2019	JONNAKUTI APPA RAO Vs STATE OF AP	V SAI KUMAR	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
32	CRLA/263/2024 IA 1/2024 Suspension Petition	SRI KOTAPADU NAGA SAI NARASIMHA MURTHY Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
33	CRLA/273/2024 IA 2/2024 Suspension Petition	PATAN SHAIKSHA VALI @ BRUCE LEE Vs THE STATE OF ANDHRA PRADESH	GOUTHAMI SURAPAREDDY	PUBLIC PROSECUTOR (AP)	ANANTAPUR

INTERLOCUTORY

34	CRLA/2436/2018 IA 1/2022 Bail (u/s 389(1))	GANESH KRISHNA OR DORASWAMY KRISHNA Vs THE STATE OF A.P	SHAIK MEERAVALI	PUBLIC PROSECUTOR (AP)	PRAKASAM
----	--	--	-----------------	---------------------------	----------

FOR DISMISSAL

35	AS/854/2017	PATAPATI PARVTI DEVI Vs PATAPATI VENKATA LAKSHMI	T N M RANGA RAO	K CHIDAMBARAM TURAGA SAI SURYA SR APP BY K.CHIDAMBARAM. LC RECORD RECEIVED.	WEST GODAVARI
----	-------------	---	-----------------	---	---------------

INTERLOCUTORY

36	AS/94/2017 IA 1/2022 Fix an Early Date IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Petition IA 3/2024 L R Petition AS/1133/2016	VADICHERLA SREENATH REDDY Vs BATHINA SUBBA REDDY	C SUBODH	MAHESWARA RAO KUNCHEAM R1 APP MAHESWARA RAO KUNCHEM. R2 TO R4 SERVED. R5 REMAINED EX PARTE VIDE LOWER COURT JUDGMENT. R6 TO R9 (PROPOSED RESPONDENTS) - SERVED. LC RECORD RECEIVED.	SPS NELLORE
37	AS/1133/2016	VADICHERLA SREENATH REDDY Vs VEDAM RAVINDRA BABU	O MANOHER REDDY	. C SUMON R1- SERVED. R2- REMAINED EX-PARTE VIDE LOWER COURT JUDGMENT. R3&R4-SERVED. R5- NOTICE SENT IN COMMON HIGH COURT BUT TAPPAL NOT RECEIVED FROM THERE. R6- APP C.SUMAN. LC RECORD RECEIVED.	SPS NELLORE
38	AS/562/2017 IA 1/2017(ASMP 1363/2017) Stay Petition IA 4/2017(ASMP 8073/2017) Condone Delay Petition AS/418/2017	ANANTHANENI SESHAGIRI RAO Vs VELAGAPUDI SESHAGIRI RAO	P A SESHU	R1, R3, R5, R6 NOTICE SENT IN COMMON HIGH COURT BUT TAPPAL NOT RECEIVED FROM THERE. R2 NOTICE RETURNED AS PERSON DIED. R4 NOTICE RETURNED AS ADDRESSEE ABSENT. LC RECORD RECEIVED.	KRISHNA

39	AS/418/2017 IA 1/2019 Appointment of Receiver IA 1/2022 Miscellaneous Petition	A CHADRA SEKHARA AZAD @ AZAD KRISHNA DIST Vs VELAGAPUDI SESHAGIRI RAO GUNTUR DIST & 5 OTHERS	P S P SURESH KUMAR	KAVITHA GOTTIPATI P A SESHU R1- APP KAVITHA GOTTIPATI. R2-DIED VIDE C.O.DATE 30-09-2022. R3-SERVED. R4-ABSENT AS PER POSTAL ENDORSEMENT. R5-PERSON OUT OF STATION AS PER POSTAL ENDORSEMENT. R6- APP BY P.ANANDA SESHU. LC RECORD RECEIVED.	KRISHNA
40	AS/887/2017 IA 2/2017(ASMP 2185/2017) Leave Petition IA 1/2019 Injunction Petition	MS.BANDARU SUBBAMMA Vs KADIRI NAGENDRA KALYAN & 3 ORS	A S C BOSE	A V SIVIAIAH R1 TO R4 APP BY A V SIVIAIAH. LC RECORD RECEIVED.	YSR KADAPA
41	AS/967/2017 IA 1/2018 Vacate Stay Petition	SANGAPATNAM NAVEEN KUMAR Vs MOGHAL AMEER BASHA AND 4 OTHERS	V R REDDY KOVVURI	PRIYANKA SONKAMBLE N SHOBA R1 APP BY PRIYANKA SONKAMBLE. R2 DIED VIDE CT. R3 SERVED. R4 & R5 - MINORS REP BY R3 LC RECORD RECEIVED.	YSR KADAPA
42	AS/2066/2018 IA 1/2018 Dispense with Petition IA 2/2018 Condone Delay Petition	ANASURI VEERAMSETTY Vs BANDI SUBBA RAO AND 2 OTHERS	UYYURI MANIVARUN	SOLE APPELLANT NOTICE SENT NOT YET RETURNED. R1 NOTICE RETURNED AS DECEASED. R2 SERVED. R3 NOTICE RETURNED AS ADDRESSEE CANNOT BE LOCATED.	WEST GODAVARI
43	AS/343/2023 IA 1/2023 Stay Petition	YELLAPU SAI SANTOSH KUMAR Vs BAGGAM KRISHNA RAO PATNAIK	G L NAGESWAR RAO	B.MADHU R1 APPE B.MADHU. AS PER MEMO PROOF OF SERVICE VIDE USR/10036/24, R2 NOTICE RETURNED AS ADDRESSEE LEFT. LC RECORD NOT RECEIVED.	VISAKHAPATNAM
44	AS/137/2024 IA 1/2024 Stay Petition	VALISETTY VIJAYA Vs NALLAMOTHU KRISHNA KUMARI	SAI GANGADHAR CHAMARTY	NARASIMHA RAO GUDISEVA V SURYA KIRAN KUMAR R1 APPE NARASIMHA RAO GUDISEVA. R2 SERVED. R3 NOTICE SENT NOT YET RETURNED. R4 SERVED. R5 NOTICE RETURNED AS ADDRESSEE LEFT WITHOUT INSTRUCTIONS. R6 SERVED. R7 DIED VIDE C.T. R8 SERVED. AS PER MEMO PROOF OF SERVICE FOR R9 VIDE USR/27642/24, R9 SERVED. R10 SERVED. R11 NOTICE RETURNED AS PARTY REFUSED. R12 NOTICE RETURNED AS PARTY LEFT WITHOUT INSTRUCTIONS. R13 APPE V SURYA KIRAN KUMAR. AS PER MEMO PROOF OF SERVICE VIDE USR/31482/24, R14- NOTICE RETURNED AS CONTINUOUSLY DOOR LOCKED. LC RECORD RECEIVED.	KRISHNA

45	AS/168/2024 IA 1/2024 Condone Delay Petition IA 3/2024 Injunction Petition	CHUNDURI SASI LAKSHMI Vs CHUNDURI RAM BABU	NIMMAGADDA REVATHI	SR NOTICE RETURNED AS NO SUCH PERSON IN THIS D.NO.	KRISHNA
46	AS/199/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Stay Petition	P NARAYANA REDDY Vs M NARASIMHA REDDY	V NITESH	SR SERVED.	YSR KADAPA
FINAL HEARING					
47	AS/85/2017	NAIDU SRINIVASULU REDDY Vs NAIDU VENKA REDDY	MADHAVA RAO NALLURI	R1 NOTICE SENT NOT YET RETURNED. R2 TO R4 - NOTICE RETURNED AS NO SUCH PERSON IN THIS ADDRESS. R5 DIED VIDE C.T. R6 NOTICE RETURNED AS NO SUCH PERSON IN THIS ADDRESS. R7 NOTICE RETURNED AS ADDRESSEE NOT TRACED IN MY BEAT. LC RECORD RECEIVED.	SPS NELLORE
48	AS/167/2017 IA 1/2017(ASMP 433/2017) Stay Petition IA 2/2017(ASMP 607/2017) Vacate Stay Petition	JAMEEL AHMED KHAN Vs BANDARU PYDI PALA RAJU	E V V S RAVI KUMAR	G V S KISHORE KUMAR R1 NOTICE RETURNED AS INSUFFICIENT ADDRESS. R2 APPE G V S KISHORE KUMAR. R3 REMAINED EX PARTE VIDE LOWER COURT JUDGMENT. LC RECORD RECEIVED.	VISAKHAPATNAM
49	AS/242/2017	M/S MARGADARSI CHIT FUND PRIVATE LTD. CHIRALA Vs ATMURI TIRUMALA VENKATA NAGESH KUMAR	P DURGA PRASAD	CHEREDDY SRINIVASA REDDY R1 to R3 NOTICE SERVICE AS SUFFICIENT VIDE C.O.DT 11.3.2024 R4- APP BY C.S. REDDY. R5- NOTICE RETURNED AS NO SUCH PERSON IN THE ADDRESS. LC RECORD RECEIVED.	PRAKASAM
50	AS/261/2017	BODA VENKATA SURYA NAGA RAMANA SOMESWARA RAO Vs VESTA CHARAN SRI SAI	K SITA RAM	P RAJESH BABU SR APP BY P. RAJESH BABU. LC RECORD RECEIVED.	EAST GODAVARI
51	AS/464/2017	DASIKA SRINIVAS VIZIANAGARAM Vs SUNKARA SOWJANYA VIZIANAGARAM & ANOTHER	TADDI NAGESWARA RAO	AS PER MEMO PROOF OF SERVICE VIDE USR 19884/24. R1&R2 NOTICES RETURNED AS NO SUCH ADDRESSEE IN THIS D.NO. LC RECORD RECEIVED.	VIZIANAGARAM
52	AS/511/2017	VEDURUPAKA VINAY KUMAR Vs SHRIRAM CHITS (P) LIMITED	K B RAMANNA DORA	MAHESWARA RAO KUNCHEAM R1 - APP BY MAHESWARAO KUNCHAM. R2 & R3 - NOT NECESSARY PARTIES VIDE C.T. LC RECORD RECEIVED.	VISAKHAPATNAM
53	AS/637/2017	K.VENKATESWARA RAO Vs SMT. KONERU VIJAYA LAKSHMI	S SYAMSUNDER RAO	. O M R LAW FIRM R1- NOTICE RETURNED AS ADDRESSEE LEFT. R2 APP BY OMR LAW FIRM. LC RECORD RECEIVED.	KRISHNA

54	AS/754/2017	M/S.DALMIA CEMENTS(BHARAT LIMITED) Vs P.V.SYAM SUNDER REDDY	RAMA CHANDRA RAO GURRAM	G RAMESH BABU SR APP BY G RAMESH BABU. LC RECORD RECEIVED.	YSR KADAPA
55	AS/836/2017	MRS. MATTA SUJATHA Vs MR. MATTA NARASIMHA RAO	J U M V PRASAD	K SAI MOHAN RAO R1-SERVED. R2 APP BY K SAI MOHAN RAO. R3-SERVED. LC RECORD RECEIVED.	KRISHNA
56	AS/882/2018 IA 1/2022 Direction Petition	THOTA VENKATA RAMA KRISHNA MOHAN Vs THOTA SRINIVAS	G RAMA KRISHNA	RAMBABU KOPPINEEDI R1 APP RAMBABU KOPPINEEDI. R2 DIED VIDE C.T. R3 SERVED. R4- NOTICE RETURNED AS "SUCH ADDRESSEE NOT IN VILLAGE". R5 SERVED. LC RECORD NOT RECEIVED.	WEST GODAVARI

FOR FURTHER HEARING

57	MACMA/2141/2016 MACMA/2142/2016	THE ORIENTAL INSURANCE COMPANY LIMITED Vs V. MURALI	SRINIVASA RAO K	D SESHASAYANA REDDY R1 & R2 APP BY D.SESHASAYANA REDDY. R2-BEING MINOR REP BY R1 VIDE C.T. R3-SERVED. R4-PARTY REFUSED AS PER POSTAL ENDORSEMENT. R5-NOT NECESSARY PARTY VIDE C.T. L C RECORD RECEIVED.	CHITTOOR
58	MACMA/2142/2016	ORIENTAL INS CO LTD. CHITTOOR DIST Vs V MURALI & 4 OTHERS	SRINIVASA RAO K	D SESHASAYANA REDDY R1 & R2 APP BY D.SESHASAYANA REDDY. R2- BEING MINOR REP. BY R1 VIDE C.T. R3&R4-SERVED. R5 NOT NECESSARY PARTY VIDE C.T. LC RECORD RECEIVED.	CHITTOOR

FINAL HEARING

59	MACMA/2903/2016	SK MEERABEE VJA KRISHNA DIST & 2 OTHERS Vs BURRIGALLA THIRUPATHAYYA VJA KRISHNA DIST & ANR	P V VENKATA RAVI SANKAR	FRESH NOTICE ISSUED TO R1 AS PER C.O.DT 20.02.24 R1-UNSERVED RETURNED ("NO SUCH PERSON IN THIS ADDRESS" AS PER POSTAL ENDORSEMENT). R2-SERVED. NAME OF THE RESPONDENT NO.2:- RELIANCE GENERAL INSURANCE COMPANY LTD., Rep by its Legal Manager. L C RECORD RECEIVED	KRISHNA
----	-----------------	--	----------------------------	--	---------

SPECIALLY IDENTIFIED CASES

60 MACMA/1078/2016

THE ORIENTAL
INSURANCE COMPANY
LIMITED ANANTAPUR.
Vs
HARIJANA OBAIAH AND
ANOTHER

GUDI SRINIVASU

BS KARTIK & PRASAD
ESR
R1-APP. BY M/s.B S
KARTIK & PRASAD ESR
LAW FIRMS.
R2-UNSERVED,
RETURNED (AS PER
POSTAL ENDORSEMENT
"INSUFFICIENT
ADDRESS").

ANANTAPUR

L C RECORD RECEIVED

NOTE:- AFTER DAILY LIST - WEEKLY LIST WILL BE TAKEN UP.